(c) Action Committee of Kednriya Vidyalaya Sangathan Assocation is not a recognised Association and the names of its constituent associations are not maintained in the Kendriya Vidyalaya San-) gathan.

Powers of Board of Governors of KVS

- 2947. SHRI PARAG CHALIHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to answer to Unstarred Ouestion 73 given in the Rajya Sabha on the 21st February, 1997, and state:
- (a) whether it is obligatory on the part of the Chairman to get all his decisions, arrived at by him under authorisation from the Board of Governors, approved or concurred, past-fecto, in the meeting of the Board which follows next of the date of the decision;
- (b) if so, whether such an approval or concurrence had been obtained from the Board in the meeting of the Board that followed the decision of May, 1992 arrived at by the then KVS' BOG Chairman:
 - (c) if so, the details thereof; and
- (d) if not, the validity of the said decision?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RE-SOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA); (a) Rule 25 of Memorandum of Association and Rules for Kendriya Vidyalaya Sangathan provides that the Chairman shall exercise such other powers as may be delegated to him by the Sangathan or the Board, provided that the action taken in excercise of such powers shall be reported to the next meeting of the Sangathan or the Board, as the case may be.

(b) to (d) The Minister of Human Resource Development who is also the Chairman of Kendriya Vidyalaya Sangathan had, in May, '92, accepted the recommendations of Malini Bhattacharya

Committee set up by the Govt., in pursuance of a suggestion by the Consultative Committee of Parliament attached to the Ministry of Human Resource De-i velopment.

Lack of Educational Iustitution in Sultanpur, Uttar Pradesh

- 2948. SHRI RAJ NATH SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) the details of high schools, inter colleges and degree colleges in Sultanpur district of Uttar Pradesh, block-wise in cluding Kurebhar block, with their names;
- (b) whether Government are aware that there is no high school/college at block headquarter of Kurebhar;
- (c) if so, whether Government propose to open an intermediate college there or upgrade the existing junior high shoool to make an intermediate college for promo tion of girls' education;
- (d) if so, the details thereof with expected time of implementation/completion; and
 - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RE-SOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (e) The information is being collected and will be laid on the Table of the House.

Demand of Dhrupad Singer Asghari Bai

- 2949. SHRI K.R. MALKANI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether it is a fact that the renowned Dhrupad singer Asghari Bai has asked Government to take back her Pad-mashri Award or increase her pension;
- (b) if so, the action Government propose to take in the matter; and